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Killing of Media Persons by Militants in J & K

2123. SHRI SUSHILKUMAR: SAMBHAJI RAO SHINDE: SHRI RAJUBHAI A. PARMAR: SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: SHRIMATI VEENA VERMA:

Will the Minister of HOME AFFAIRS be . pleased to state:

(a) whether a number of persons belonging to the media including Director, Doordarshan Srinagar and Joint Director Department of Information Jammu and Kashmir Government have been killed by terrorists in Jammu and Kashmir during the recent months;

(b) if so, the details of the media persons so far killed by militants; and

to Questions

(c) the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE OF MINISTRY **PARLIAMENTARY** AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

- (b) A list is enclosed as statement (See below).
- (c) The security arrangements are being reviewed periodically and action is being taken to strengthen them wherever found necessary,

Statement List of Media Persons Killed by Terrorists in J & K

Si. Date No.	Place	Brief details
1. 13-2-90	Bemina Srinagar	Lassa Kaul, Director Doordarshan,
2. 1-3-90 §	Balgardan Srinagar	P.N. Handoo, Assistant Director Infor- mation Department.
[3. 23-4-91	Srinagar	Mohd. Shaban Vakil Editor, Daily 'al-Safa'.
4. 16-10-92	Srinagar	Syed Ghulam Nabi, Joint Director Information J & K Government. He was kidnapped by a group of militants near Jehlum Valley Medical College, Srinagar, on October 16. He was tortured to death and his dead body was thrown in Neelam Chowk, Srinagar, on October 20.

Crash Course for Police Officers in Human Rights

2124. SHRI JAGIR SINGH DARD: DR. ABRAR AHMED: SHRI SUDHIR RANJAN MAJUMDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have started a crash course in all aspects of human righ's for police officers, district judges and collectors to inculcate in them values of individual rights; and
 - (b) if so, what are the details in this regard

MINISTER OF STATE THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) and (b) The various State Governments have their own training institutions for imparting training to officers of the State Government in matters pertaining to Public Administration. In the Chief Minis'ers' Conference held on 14th September, 1992 on the subject of Human Rights, the importance of change in the administrative culture and induction training as also refresher courses Human Rights was noted. It was decided that concerted effort should be made in this direction to sensitise the administration

at various levels. The agenda also included a model course design on Human Rights for various types of officers dealing with vulnerable sections of society.

Amendments in TADA Act

2125. SHRI JAGIR SINGH DARD : DR. ABRAR AHMED :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government propose to amend the TADA Act enabling Government to attach the property of persons detained under this Act; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The proposal to attach the proceeds of terrorist gains and funds is under consideration of the Govt.

Inclusion of more Languages in the Eighth Schedule

2126. SHRIMATI VEENA VERMA : SHRI MURLIDHAR CHAN DRAKANT BHANDARE :

SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether following the recent amendment to the Eighth schedule of the Constitution there have been numerous agitations, representations and appeals from various organisations, parties and political and social groups for inclusion of more languages like Dogri, Gorkhi, in the Eighth schedule;
- (b) if so, the details thereof, indicating the precise grounds for such demands; and
- (c) what is Government's reaction there to

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

(a) to (c) Various representations have been received from organisations/political parties far inclusion of more languages in the Eighth Schedule on the consideration that they are rich in heritage, Art, literature and culture. The representations being examined.

Shifting of Assam Rifles

2127. SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA : SHRI MURLIDHAR CHAN DRAKANT BHANDARE :

> SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE :

Will the Minister of HOME AFFAIRS be pleased! to state :

- (a) whether there is any proposal under Government's consideration to replace Assam Rifles on North Eastern borders with Border Security Force and to shift and utilise the Assam Rifles in border areas other than North Eastern sector; and
- (b) if so, the main reasons warranting the shifting of Assam Rifles from North Eastern sector?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

- (a) No, Sir.
- (b) Does not arise.

Rallies by 3. K. Ultras

2128. SHRI MURLIDHAR CHAN DRAKANT BHANDARE : SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA:

Will! the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to report in the Hindustan Times dated September, 18, 1992 captioned "J & K Ultras using rallies as cover";
- (b) if so, whether, as reported the militants, outfits in J&K have regrouped and united themselves, to fight jointly against the 'common enemy'; and